

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

422(ND)2017

**PRESENT:**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.11.2018**

**NAME OF THE COMPANY: Sh. Sanjay Kumar Jain & Ors. Vs. Bay Securities Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 241-242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present for the Petitioner:** Mr. Jaswal Singh, CS

**Present for the Respondent:** Mr. Siddharth Shankar, Advocate

**ORDER**

Request for adjournment is being made on behalf of the respondent to address his arguments. To come up on 15<sup>th</sup> November, 2018.

  
**(Ina Malhotra)**  
**Member (J)**